

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Yes, Sir. Lepers Act, 1898 has been repealed by the Central Government for Union Territories without legislature. Most of the States have also repealed the Act. Remaining States of Andhra Pradesh, Jammu & Kashmir, Bihar, Punjab, Gujarat and Meghalaya are in the process of repealing the said Act.

Irrigation Potential of Kerala

7058. SHRI S. KRISHNA KUMAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation potential of Kerala exploited so far;

(b) the total amount spent by Union Government for increasing irrigation facilities in the State;

(c) the details of irrigation potential likely to be created in the State during the Eighth Five Year Plan; and

(d) the details of projects likely to be taken up and implemented during this plan?

THE MINISTER OF STATE THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) 1097.52 thousand ha. by March, 1990.

(b) Irrigation projects are planned, funded and implemented by the State Government and Central Assistance is given in the form of block grants and loans.

(c) and (d). Proposals for VIII Plan have not been finalised.

[Translation]

Land to Schools in Delhi

7059. SHRI R.N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the criteria fixed by Government for allotment of land to schools in Delhi for construction of their buildings;

(b) the number of schools allotted land for this purpose so far and the date upto which such registered schools have been covered;

(c) whether any final date is fixed for completing the construction thereof;

(d) if so, the details thereof;

(e) whether schools are given land at concessional rates; and

(f) if so, the extent thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Utilisation of River Waters of Bihar

7060. SHRI SURYA NARAYAN YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government propose to utilise the waters of rivers in Bihar;

(b) if so, whether Government propose to link those rivers through canals;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE

MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) to (d). The Himalayan Development component of the National Perspectives, envisages, inter-linking canal system for Kosi, Gandak, Ghagra rivers, etc. and Brahmaputra-Ganga link to benefit large areas in need of water.

[English]

Specialized Packaging in F.P.I.

7061. SHRI M.M. PALLAM RAJU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the Food Processing Industries where specialized packaging is necessary, especially for the export market;

(b) the steps being taken for aiding these industries and encouraging them towards more specialized packaging; and

(c) the names of countries/companies identified suitable for collaboration for the purpose?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Among other items, specialised packaging, especially for export market, is needed in processed fruit and marine products.

(b) Relief in duties on specialised packaging equipments and materials are available. Various plan schemes have been formulated for the year 1990-91 for the development of packaging industry.

(c) The information is being collected and will be laid on the Table of the House.

[Translation]

Rani Avanti Bai Sagar Project

7062. SHRI PRAHLAD SINGH PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) the date on which the construction work of the Rani Avanti Bai Sagar Project, Madhya Pradesh started and the time by which it is scheduled to be completed;

(b) whether there is any cost escalation due to delay in completion of the project; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The work on the project was started in 1979. It is programmed by the State for completion in 1995.

(b) and (c). The cost of the project at time of the techno-economic appraisal in 1989 has been estimated as Rs. 566.34 crores. The project is yet to obtain clearance from the environmental angle and the approval of the Planning Commission.

[English]

Functioning of Drugs Department of Super Bazar

7063. SHRI RAM SAGAR (Saidpur): Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether a number of important medicines like Dionil remain out of stock continuously for a number of days from Drugs Department of Super Bazar;

(b) if so, the reasons thereof;